NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER

: CP/670/(IB)/2017

NAME OF THE PETITIONER(S)

: STANBIC BANK GHANA LTD

NAME OF THE RESPONDENT(S)

: RAJKUMAR IMPEX PVT LTD

UNDER SECTION

: 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
l.	ANIRUDH KRISHNAN P.R.VANDANA	Cocensel for Petitioner	John

2. Preetin S. Ham for S. R. Rajagopal

Coursel for Respondent Prest

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner prayed for time for filing additional affidavit in relation to the pleadings stating that the affidavit is yet to be received from Ghana. Time is enlarged at request for hearing submissions by both the sides. Put up on 19.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc